

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1467
TO BE ANSWERED ON 19.12.2018**

Pending Proposals for Welfare of Minorities

1467. SHRI K.R.P. PRABAKARAN:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) the details of pending proposals for welfare of minorities along with the reasons for their pendency and the time by which the said proposals are likely to be cleared by the Government, State-wise;
- (b) whether there is unequal distribution of funds meant for the welfare of minority communities;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken by the Government to allocate funds for the welfare of minorities in proportion to their population?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) This Ministry has implemented PradhanMantri Jan VikasKaryakram (PMJVK) earlier known as MSDP wherein proposals are received from the State Government/UT administrations for construction of infrastructure projects in Minority Concentration Areas for the welfare minorities and other communities living in the catchment area. During the current financial year project proposals from 15 States have been received and consider by the Ministry. Projects having Central Share of Rs. 594.54 crores have been approved so far. State-wise details of the projects approved are available on the website of Ministry at link

<http://www.minorityaffairs.gov.in/empowered-committee-minutes>. No viable project proposal of any State/UT is pending with the Ministry for consideration under PMJVK.

(b) to (d) : Funds received by the Ministry by way of budget allocation are allocated among the various welfare schemes implemented during the financial year. The allocation of funds is made keeping in view the requirement under a particular scheme. The six (6) centrally notified Minority Communities under section 2 (c) of the National Commission for Minorities Act, 1992 namely, Muslims, Christians, Sikhs, Buddhists, Parsis and Jains benefit from the schemes of the Ministry for their socio-economic and educational empowerment. Schemes wise allocation of funds for the year 2018-19 is given in Annexure.

Annexure referred to in reply to part (b to d) of Lok Sabha Unstarred Question No.1467 for reply on 19.12.2018 showing budgetary allocation for 2018-19

S.No.	Scheme Name	BE 2018-19 (Rs. in crore)
1	Pre-Matric Scholarship	980.00
2	Post-Matric Scholarship	692.00
3	Merit-cum-Means Scholarship	522.00
4	Maulana Azad National Fellowship	153.00
5	Interest subsidy on Educational Loans	24.00
6	Free Coaching & Allied Scheme	74.00
7	Support for students clearing prelims conducted by UPSC, SSC etc.	8.00
8	Skill Dev. Initiatives	250.00
9	USTTAD	30.00
10	Nai Manzil	140.00
11	Equity to NMDFC	165.02
12	Leadership Development for Minority Women	15.00
13	Scheme for containing population Decline of small Minority community	4.00
14	Hamari Dharohar	6.00
15	Research/ Studies, Monitoring, Evaluation and Publicity	55.00
16	Pradhan Mantri Jan Vikas Karyakram (PMJVK)	1320.00
17	Maulana Azad Education Foundation	125.01
18	Grants to SCAs of NMDFC	2.00
19	Computerisation of Records and Strengthening of State Waqf Boards	16.94
20	Secretariat	19.14
21	National Commission for Minorities	8.62
22	Commissioner for Linguistic Minorities -	2.32
23	Grants in-aid to Waqf Board -	3.16
24	Haj CGI Jeddah	76.79
25	Haj Secretariat	8.00
	Grand Total	4700.00